

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC
ACT (CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

CC/R.No. 199/2019
CBI vs. Neeraj Khatri etc.

25.07.2020

Pr. (on screen): Sh. Praneet Sharma, Id. Sr. PP for CBI.
A-1 alongwith Id. Counsel Sh. Ajit K. Singh.
A-2 alongwith Id. Counsel Sh. Harsh K. Sharma.
Ms. Shvetima Dwivedi, Id. Counsel for A-3.
A-4 is represented by A-2.

Matter is taken up through Video Conferencing hosted by Sh. Ashok Kumar, Reader of the court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.


An application seeking exemption from personal appearance is filed on behalf of A-3. For the reasons stated in the application, A-3 is exempted from personal appearance for today only.

Sh. Praneet Sharma, Id. Sr. PP has conducted arguments for almost 45 minutes and concluded his arguments. Id. counsels for accused seek time for rebuttal.

At request, put up for rebuttal/arguments on **06.08.2020**.

A copy of this order be sent to the computer branch for uploading on the official website.

A copy of this order be scanned and placed on judicial file.


(Nirja Bhatia)
Spl. Judge PC Act (CBI)-03,
RADC, New Delhi/25.07.2020